

Tribals Affected by Ban on Felling of Trees

*913. SHRI MANIKRAO HODLYA
GAVIT:
SHRI R. N. RAKESH:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state.

(a) whether a ban on felling of trees has been proposed;

(b) if so, whether any alternate plan has been proposed to create more job opportunities for tribal labourers who may be affected by the ban; and

(c) if so, the details thereof and if not, the reasons therefor and how the Government propose to rehabilitate the affected tribals?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI NILAMANI ROURAY). (a) The National Forest Policy, 1988 stipulates that the remaining natural forests should be preserved to conserve the natural heritage of the Country

(b) Yes, Sir.

(c) Following new schemes which will lead to more employment opportunities for tribals are proposed in VIII Five Year Plan:-

- (i) Rehabilitation of degraded forests.
- (ii) Intensive management of potentially productive forest areas.
- (iii) Logging of Matured Plantation in Natural Forests.
- (iv) Improvement and Plantation of Bomboo Forests.

(v) Marketing of Minor Forest Products through Cooperatives.

(vi) Eco-development around important protected areas.

(vii) Survey and Demarcation of Forest Land.

(viii) Programme for development of forest villages.

(ix) Establishment of Vocational Training Centres.

(x) Control of Shifting Cultivation and proper land use in Tribal areas.

Fellowship Amount

*914. SHRI P. PENCHALAIHAH: Will the PRIME MINISTER be pleased to state:

(a) whether Indian Council of Social Science Research and Indian Council of Historical Research are considering to enhance the amount of fellowship for Ph. D. scholars;

(b) if so, the details thereof;

(c) the reasons for difference between the fellowship amount of the UGC and the amount awarded by the said sponsoring bodies, and

(d) the tentative date by which the fellowships are to be awarded uniformly in all the educational research institutions?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) and (b). According to the information furnished by the Councils, the Indian Council of Social Science Research (ICSSR) and the Indian Council of Historical Research (ICHR) they revised their fellow-

ship amounts for Ph. D. Scholars w.e.f. 1.6.1988 and 1.4.1989 respectively.

(c) As in the past, the revised ICSSR Doctoral Fellowship amounts are at par with the Junior Research Fellowships (JRF)/ Senior Research Fellowships (SRF) of UGC for Ph. D. scholars i.e. Rs. 1800/- per month for 1st and 2nd year and Rs. 2100/- p.m for subsequent years.

The revised rate of the Junior Research Fellowships of ICHR for Ph. D scholars is Rs. 1000/- p.m. The amount of ICHR fellowships for Ph. D scholars have not had parity with UGC fellowships in the past nor are they awarded through a similar process.

(d) No such proposal is under consideration of this Department.

Admission of Children of Kashmiri Migrants

*915. SHRIJANARDHANAPOOJARY: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to relax the rules for the admission of children of Kashmiri migrants to enable them to complete their studies in technical and other institutions in the country;

(b) if so, the details of the decision taken; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) to (c). Government are seized

of the situation arising from the difficulties being faced by the children in educational institutions which are not able to function properly. There is, however, no proposal under consideration to relax admission rules exclusively for any one group. Any such relaxation would be available to all affected students.

Centre for Advanced Studies, Simla

*916. SHRI K. D. SULTANPURI: Will the PRIME MINISTER be pleased to state:

(a) the total enrolment of scholars in the Centre for Advanced Studies, Simla during the last three years;

(b) the details of research publications, theses brought out by the centre through its research scholars during the last three years; and

(c) the number of persons employed by Government in the Institution and the annual expenditure incurred on them?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) The Indian Institute of Advanced Study, Shimla, awards fellowship each year for a term ranging from 3 months to 2 years which can be extended by another year. Year-wise details of the number of Fellows awarded fellowships during the year and the number already in position for the years, 1987-88, 1988-89 and 1989-90 as per information given by the Institute are as follows:

<i>Year</i>	<i>Fellowships awarded during the year</i>	<i>Fellowships already in position</i>	<i>Total</i>
1987-88	12	26	38